## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6429 ANSWERED ON:08.05.2000 REQUIREMENT OF POWER IN GUJARAT RAMSINH PATALIYABHAI RATHWA

## Will the Minister of POWER be pleased to state:

- (a) whether the Government have received any proposal from foreign company pertaining to generation of power in Gujarat; and
- (b) if so, the details thereof?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

- (a) & (b): So far as private sector power projects requiring Techno-Economic Clearance (TEC) of Central ElectricityAuthority (CEA) are concerned, no proposal has been received in CEA from any foreign company pertaining to generation of power in Gujarat. However, the following private sector power projects in the State accorded TEC by CEA envisage foreign equity participation:
- i. Hazira CCGT (515 MW) of M/s Essar Power Ltd. (Foreign equity of around 49% is held by M/s Prime Hazira Ltd.)
- ii. Paguthan CCGT (654.7 MW) (Promoted by Powergen India Ltd., U.K., Gujarat Power Corporation Ltd., and M/s Siemens, Germany.
- iii. Jamnagar Project (500 MW) (Though the project envisagessome foreign equity participation, the name of the foreign equity holder has not been identified).

Apart from the above projects, a mega power project is proposed to be developed at Pipavav (2000 MW) inthe private sector under the revised mega power projects policy announced by Government in November, 1998. The process has already been initiated for selection of the developer through the process of International competitive bidding. The following foreign companies have evinced interest in the development of the Pipavav mega project:-

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S.No Name of the Foreign Company Country Mega Power
Projects
for which
interest
evinced
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1.	Electric de France (EDF) Enron International	France U.S.A.	Pipavav Pipavav
3.	National Power	U.K.	Pipavav
4.	ABB Energy Venture	Sweden	Pipavav
5.	Intergen	U.K.	Pipavav
6.	Shell	Holland	Pipavav
7.	British Gas	U.K.	Pipavav
8.	Bayernwerk A.G.	Germany	Pipavav
9.	TNB	Malayasia	Pipavav
10	. CLP International	China	Pipavav
11	. CEPA, Asia	Hongkong	Pipavav

A petition has been filed with the Central Electricity Regulatory Commission on 18.4.2000 for approval of the implementation methodology and bidding process in respect of the Pipavav mega project.